

DIVISION BENCH  
COURT - II

**O-208**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/152(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>MEGAPIX COMMOTRADE PRIVATE LIMITED VS M/S. SPASHT MARKETING PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Ms. Pallavi Ray Adv.           ] For Resolution Professional  
Mr. Anal Basu, RP               ] RP-in-person

**ORDER**

1. Ld. Counsel for the Resolution Professional and Ld. RP-in-person present.
2. Since no progress report is before us.
3. List the matter on **04.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**